

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

REGN. NO. D.A. 742/87. DATE OF DECISION: 28.9.1992.

Shri A.K.P. Choudhari. ... Petitioner.

Versus

Union of India & Anr. ... Respondents.

CORAM: THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. I.K. RASGOTRA, MEMBER(A).

For the Petitioner. ... Shri G.D. Gupta,
Counsel.

For the Respondents. ... Shri P.P. Khurana,
Counsel.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,
Chairman)

This petition is dismissed as withdrawn at the
request of Shri G.D. Gupta, learned counsel for the
petitioner as, according to him, he has not received
any instructions from his client.

SRD
280992


(I.K. RASGOTRA)
MEMBER(A)


(V.S. MALIMATH)
CHAIRMAN